

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).15016-15021/2009

(From the judgement and order dated 10/06/2009 & 23.6.09 in WA No. 543/2009 & WA No. 676/2009 & WA No. 755/2009 & WA No. 793/2009 & WA No. 794/2009 & WAMP No. 1327/2009 & WAMP No. 1631/2009 of The HIGH COURT OF A.P AT HYDERABAD)

DR.N.T.R.UNIV.OF HEALTH SCIENCE TR.REGR.

Petitioner(s)

VERSUS

P.AMULYA & ORS.ETC.ETC.

Respondent(s)

(With prayer for interim relief and office report)

Date: 07/08/2009 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner(s) Mr. P.S. Patwalia, Sr. Adv.
Mr. Y. Raja Gopala Rao, Adv.
Mr. Y. Ramesh, Adv.
Ms. Y. Vismai Rao, Adv.
Mr. B.V. Niren, Adv.

For Respondent(s) Mr. Ravinder Srivastav, Sr. Adv.
Ms. N. Annapoorani, Adv.

Mr. K.K. Mani ,Adv
Mr. J. Satyaram, Adv.
Mr. Ankit Swarup, Adv.
Mr. P.S. Narasimha, Sr. Adv.
Mr. M. Srinivas R. Rao, Adv.
Ms. Shesharajan, Adv.
Mr. Abid Ali Beeran P., Adv.
Mrs. Sudha Gupta ,Adv

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Mr. P.S. Narasimha, Sr. Adv.
Mr. S. Udaya Kumar Sagar, Adv.
Ms. Bina Madhavan, Adv.
Mr. Shwetank Sailakwal, Adv.
For M/S. Lawyer'S Knit & Co ,Adv

UPON hearing counsel the Court made the following
ORDER

List on 17.8.2009.

Rejoinder, if any, may be filed in the meantime.

(R.K. Dhawan)
Court Master

(Veera Verma)
Court Master